

IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified
Copies.

Report on :20-06-2024

Date : 20.06.2024									
S L N O.	C.A.N o.	Date of Applica tion	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Deali ng Secti on	Se at
1	51892/ 2024	20.06.2 024	BLAPL- 5861/2 024	P K MOHANTY	C.O.		Order Dtd. 2024- 06-18		(Se at No-)
2	51893/ 2024	20.06.2 024	BLAPL- 5895/2 024	M K MALLICK	C.O.		Order Dtd. 2024- 06-18		(Se at No-)
3	51894/ 2024	20.06.2 024	BLAPL- 5902/2 024	P K MISHRA	C.O.		Order Dtd. 2024- 06-18	BAIL- 1	(Se at No- 4)
4	51895/ 2024	20.06.2 024	BLAPL- 5894/2 024	G JAYASINGH	C.O.		Order Dtd. 2024- 06-18	BAIL- 2	(Se at No- 10)
5	51897/ 2024	20.06.2 024	BLAPL- 5890/2 024	R K MALLICK	C.O.		Order Dtd. 2024- 06-18	BAIL- 1	(Se at No- 2)
6	51899/ 2024	20.06.2 024	BLAPL- 5888/2 024	B DAS	C.O.		Order Dtd. 2024- 06-18		(Se at No- 2)
7	51901/ 2024	20.06.2 024	BLAPL- 5883/2 024	J BEHERA	C.O.		Order Dtd. 2024- 06-18	BAIL- 1	(Se at No- 3)
8	51903/ 2024	20.06.2 024	BLAPL- 5870/2 024	P BEHERA	C.O.		Order Dtd. 2024- 06-18	BAIL- 2	(Se at No- 10)
9	51904/ 2024	20.06.2 024	BLAPL- 5866/2	K K NATH	C.O.		Order Dtd. 2024- 06-18		(Se at

			024						No-10)
10	51905/2024	20.06.2024	BLAPL-5884/2024	R K BARIK	C.O.		Order Dtd. 2024-06-18		(Se at No-10)
11	51906/2024	20.06.2024	BLAPL-5879/2024	G K ROUT	C.O.		Order Dtd. 2024-06-18		(Se at No-10)
12	51907/2024	20.06.2024	BLAPL-5920/2024	PRATAP SAHOO	C.O.		Order Dtd. 2024-06-18	BAIL-1	(Se at No-4)
13	51908/2024	20.06.2024	WP (C) - 3957/2021	TAPAN KUMAR NAYAK	C.O.		Order Dtd. 2024-06-18	WRIT BRANC H (DIVISION BENCH -2)	(Se at No-113)
14	51909/2024	20.06.2024	BLAPL-5864/2024	GANESH SAHOO	C.O.		Order Dtd. 2024-06-18		(Se at No-113)
15	51910/2024	20.06.2024	BLAPL-5871/2024	GANESH SAHOO	C.O.		Order Dtd. 2024-06-18		(Se at No-113)
16	51911/2024	20.06.2024	WP (C) - 14010/2024	TAPAN KUMAR NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-06-18	WRIT BRANC H (DIVISION BENCH -1)	(Se at No-106)
17	51912/2024	20.06.2024	WP (C) - 14154/2024	A.K. PANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-06-19	WRIT BRANC H-3	(Se at No-28)
18	51913/2024	20.06.2024	ABLAPL - 5754/2024	C R SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-06-18		(Se at No-28)
19	51914/2024	20.06.2024	WP (C) - 14155/2024	A.K. PANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-06-19	WRIT BRANC H-3	(Se at No-28)
20	51916/2024	20.06.2024	WP (C) - 13562/	HIMANSHU SEKHAR	C.O.	COURT NO. 3	Order Dtd. 2024-06-19	WRIT BRANC	(Se at

			2024	PANDA		OLD		H-5	No-22)
21	51917/ 2024	20.06.2 024	ABLAPL - 5810/2 024	R R NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2024- 06-18		(Se at No- 22)
22	51918/ 2024	20.06.2 024	WP (C) - 5010/2 024	RABI SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2024- 06-18	WRIT BRANC H-5	(Se at No- 22)
23	51919/ 2024	20.06.2 024	WP (C) - 5010/2 024	B.K. SWAIN	C.O.	COURT NO. 3 OLD	Order Dtd. 2024- 06-18	WRIT BRANC H-5	(Se at No- 22)
24	51920/ 2024	20.06.2 024	ABLAPL - 5812/2 024	R.R.NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2024- 06-18		(Se at No- 22)
25	51921/ 2024	20.06.2 024	WP (C) - 13234/ 2024	P. BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2024- 06-18	WRIT BRANC H-2	(Se at No- 45)
26	51922/ 2024	20.06.2 024	WP (C) - 13761/ 2024	DILLIP KUMAR RAY	C.O.	COURT NO. 3 OLD	Order Dtd. 2024- 06-18	WRIT BRANC H-7	(Se at No- 44)
27	51923/ 2024	20.06.2 024	ABLAPL - 5817/2 024	R.R.NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 06-18	BAIL- 1	(Se at No- 3)
28	51924/ 2024	20.06.2 024	WP (C) - 4705/2 022	DR. PURUSOTTAM CHULI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 06-19	WRIT BRANC H-4	(Se at No- 27)
29	51925/ 2024	20.06.2 024	WP (C) - 10124/ 2024	RABINDRA KUMAR PATNAIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 06-19	WRIT BRANC H-6	(Se at No- 36)
30	51926/ 2024	20.06.2 024	ABLAPL - 5819/2 024	R.R.NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 06-18		(Se at No- 36)
31	51927/ 2024	20.06.2 024	WP (C) - 13689/ 2024	SANTOSH KUMAR MAHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 06-19	WRIT BRANC H-6	(Se at No- 25)
32	51928/ 2024	20.06.2 024	WP (C) - 14202/ 2023	SATYAJIT SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 06-19	WRIT BRANC H-5	(Se at No- 23)
33	51929/ 2024	20.06.2	WP (C) -	K.P. BEHERA	C.O.	COURT	Order Dtd. 2024-	WRIT	(Se

	2024	024	13662/ 2024			NO. 2 OLD	06-19	BRANC H-6	at No- 25)
34	51930/ 2024	20.06.2 024	WP (C) - 13636/ 2024	K. PARIDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 06-19	WRIT BRANC H-6	(Se at No- 25)
35	51931/ 2024	20.06.2 024	ABLAPL - 5822/2 024	R.R.NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 06-18		(Se at No- 25)
36	51932/ 2024	20.06.2 024	WP (C) - 12807/ 2024	SATYABRATA DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 06-19	WRIT BRANC H-5	(Se at No- 20)
37	51933/ 2024	20.06.2 024	WP (C) - 13543/ 2024	M. NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 06-19	WRIT BRANC H-5	(Se at No- 22)
38	51934/ 2024	20.06.2 024	ABLAPL - 5841/2 024	R.R.NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 06-18	BAIL- 1	(Se at No- 5)
39	51935/ 2024	20.06.2 024	WP (C) - 13425/ 2024	S. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 06-18	WRIT BRANC H-4	(Se at No- 19)
40	51936/ 2024	20.06.2 024	ABLAPL - 5840/2 024	R.R.NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 06-18		(Se at No- 19)
41	51937/ 2024	20.06.2 024	ABLAPL - 6001/2 024	SARAT DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 06-19	BAIL- 2	(Se at No- 9)
42	51938/ 2024	20.06.2 024	ABLAPL - 5882/2 024	G D MALLICK	C.O.	COURT NO. 9	Order Dtd. 2024- 06-18		(Se at No- 9)
43	51939/ 2024	20.06.2 024	WP (C) - 7776/2 024	D. NAYAK	C.O.	COURT NO. 9	Order Dtd. 2024- 06-18	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 109)
44	51940/ 2024	20.06.2 024	WP (C) - 12538/ 2024	S. BISWAL	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024- 05-17	WRIT BRANC H (DIVI SION BENCH	(Se at No- 113)

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45	51941/ 2024	20.06.2 024	ABLAPL - 5875/2 024	ARTATRAN PARIDA	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024- 06-18	BAIL- 2	(Se at No- 10)
46	51942/ 2024	20.06.2 024	WP (C) - 12919/ 2024	J. SAHOO	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024- 06-18	WRIT BRANC H (DIVI SION BENCH -3)	(Se at No- 117)
47	51944/ 2024	20.06.2 024	ABLAPL - 5873/2 024	ARTATRAN PARIDA	C.O.	COURT NO. 9	Order Dtd. 2024- 06-18		(Se at No- 117)
48	51945/ 2024	20.06.2 024	CONTC- 4423/2 024	PRABHAT KUMAR PRAHARAJ	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024- 07-10		(Se at No- 117)
49	51947/ 2024	20.06.2 024	WA- 1124/2 022	K.N. SAHOO	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 5000- 01-01	WRIT APPEA L	(Se at No- 5)
50	51948/ 2024	20.06.2 024	WA- 1124/2 022	A.K. RANA	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024- 06-18	WRIT APPEA L	(Se at No- 5)
51	51949/ 2024	20.06.2 024	ABLAPL - 5854/2 024	R K MALLICK	C.O.	COURT NO. 9	Order Dtd. 2024- 06-18		(Se at No- 5)
52	51950/ 2024	20.06.2 024	ABLAPL - 5851/2 024	K C PANDA	C.O.	COURT NO. 9	Order Dtd. 2024- 06-18		(Se at No- 5)
53	51951/ 2024	20.06.2 024	ABLAPL - 5865/2 024	DILLIP SAMAL	C.O.	COURT NO. 9	Order Dtd. 2024- 06-18		(Se at No- 5)
54	51952/ 2024	20.06.2 024	ABLAPL - 4643/2 024	K R JENA	C.O.	COURT NO. 9	Order Dtd. 2024- 06-18		(Se at No- 5)
55	51953/ 2024	20.06.2 024	ABLAPL - 5153/2 024	PRASANJIT BEHERA	C.O.	COURT NO. 2	Order Dtd. 2024- 06-18		(Se at No- 5)
56	51954/ 2024	20.06.2 024	ABLAPL	BALARAM	C.O.	COURT	Order Dtd. 2024-		(Se

	2024	024	- 5672/2 024	SINGH		NO. 2	06-18		at No- 5)
57	51955/ 2024	20.06.2 024	CONTC- 4212/2 024	S. MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024- 06-19	CONTE MPT	(Se at No- 3)
58	51956/ 2024	20.06.2 024	ABLAPL - 5768/2 024	GANESH SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024- 06-18	BAIL- 2	(Se at No- 12)
59	51957/ 2024	20.06.2 024	WA- 3028/2 023	ARUN KUMAR BISWAL	C.O.	COURT NO. 2	Order Dtd. 2024- 06-18	WRIT APPEA L	(Se at No- 5)
60	51958/ 2024	20.06.2 024	ABLAPL - 5767/2 024	M. R. SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024- 06-18		(Se at No- 5)
61	51959/ 2024	20.06.2 024	ABLAPL - 5677/2 024	T.R. DAS	C.O.	COURT NO. 2	Order Dtd. 2024- 06-18		(Se at No- 5)
62	51960/ 2024	20.06.2 024	ABLAPL - 5764/2 024	S.P. DAS	C.O.	COURT NO. 2	Order Dtd. 2024- 06-18	BAIL- 1	(Se at No- 3)
63	51961/ 2024	20.06.2 024	ABLAPL - 5685/2 024	PARTHA SARATHI DAS	C.O.	COURT NO. 2	Order Dtd. 2024- 06-18		(Se at No- 3)
64	51962/ 2024	20.06.2 024	ABLAPL - 5755/2 024	G.D.MALLICK	C.O.	COURT NO. 2	Order Dtd. 2024- 06-18	BAIL- 2	(Se at No- 8)
65	51963/ 2024	20.06.2 024	ABLAPL - 5839/2 024	PARTHA SARATHI DAS	C.O.	COURT NO. 2	Order Dtd. 2024- 06-18		(Se at No- 8)
66	51964/ 2024	20.06.2 024	ABLAPL - 5751/2 024	P K MISHRA	C.O.	COURT NO. 2	Order Dtd. 2024- 06-18		(Se at No- 8)
67	51965/ 2024	20.06.2 024	ABLAPL - 5749/2 024	S.P. DAS	C.O.	COURT NO. 2	Order Dtd. 2024- 06-18	BAIL- 1	(Se at No- 2)
68	51966/ 2024	20.06.2 024	ABLAPL - 5748/2 024	SAMIR BARIK	C.O.	COURT NO. 2	Order Dtd. 2024- 06-18		(Se at No- 2)

69	51967/ 2024	20.06.2 024	ABLAPL - 5745/2 024	BALARAM SINGH	C.O.	COURT NO. 2	Order Dtd. 2024- 06-18		(Se at No- 2)
70	51969/ 2024	20.06.2 024	ABLAPL - 5744/2 024	M.K. MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024- 06-18		(Se at No- 2)
71	51970/ 2024	20.06.2 024	ABLAPL - 5742/2 024	BALARAM SINGH	C.O.	COURT NO. 2	Order Dtd. 2024- 06-18		(Se at No- 2)
72	51971/ 2024	20.06.2 024	ABLAPL - 5737/2 024	BALARAM SINGH	C.O.	COURT NO. 2	Order Dtd. 2024- 06-18		(Se at No- 2)
73	51972/ 2024	20.06.2 024	ABLAPL - 5736/2 024	BALARAM SINGH	C.O.	COURT NO. 2	Order Dtd. 2024- 06-18	BAIL- 2	(Se at No- 8)
74	51973/ 2024	20.06.2 024	ABLAPL - 5735/2 024	A.K. NAYAK	C.O.	COURT NO. 2	Order Dtd. 2024- 06-18		(Se at No- 8)
75	51974/ 2024	20.06.2 024	ABLAPL - 5850/2 024	M.DAS	C.O.	COURT NO. 2	Order Dtd. 2024- 06-18		(Se at No- 8)
76	51975/ 2024	20.06.2 024	ABLAPL - 5846/2 024	AK SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024- 06-18		(Se at No- 8)
77	51976/ 2024	20.06.2 024	CRLMP- 809/20 24	M. DAS	C.O.	COURT NO. 2	Order Dtd. 2024- 06-18		(Se at No- 8)
78	51977/ 2024	20.06.2 024	CRLMP- 812/20 24	B.K. PANDA	C.O.	COURT NO. 2	Order Dtd. 2024- 06-18	WRIT BRANC H-6	(Se at No- 24)
79	51978/ 2024	20.06.2 024	ABLAPL - 5845/2 024	AK MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 06-18	BAIL- 1	(Se at No- 1)
80	51979/ 2024	20.06.2 024	CRLMP- 800/20 24	R.R.DAS	C.O.	COURT NO. 17	Order Dtd. 2024- 08-02	WRIT BRANC H-4	(Se at No- 37)
81	51980/ 2024	20.06.2 024	CRLMP- 801/20 24	K.K. NATH	C.O.	COURT NO. 17	Order Dtd. 2024- 06-18	WRIT BRANC H-6	(Se at No-

									24)
82	51981/ 2024	20.06.2 024	ABLAPL - 5844/2 024	SP DAS	C.O.	COURT NO. 17	Order Dtd. 2024- 06-18		(Se at No- 24)
83	51982/ 2024	20.06.2 024	CRLMP- 814/20 24	J.C. BARAL	C.O.	COURT NO. 17	Order Dtd. 2024- 06-18	WRIT BRANC H-6	(Se at No- 24)
84	51983/ 2024	20.06.2 024	CRLMP- 820/20 24	SUBHRANSU BHUSAN MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2024- 06-18		(Se at No- 24)
85	51984/ 2024	20.06.2 024	ABLAPL - 5731/2 024	A K NAYAK	C.O.	COURT NO. 17	Order Dtd. 2024- 06-18		(Se at No- 24)
86	51985/ 2024	20.06.2 024	CRLMP- 830/20 24	I.CH. SAHU	C.O.	COURT NO. 17	Order Dtd. 2024- 06-18	WRIT BRANC H-6	(Se at No- 24)
87	51986/ 2024	20.06.2 024	ABLAPL - 5833/2 024	A SAHOO	C.O.	COURT NO. 17	Order Dtd. 2024- 06-18		(Se at No- 24)
88	51987/ 2024	20.06.2 024	ABLAPL - 5729/2 024	M R SAHOO	C.O.	COURT NO. 17	Order Dtd. 2024- 06-18		(Se at No- 24)
89	51988/ 2024	20.06.2 024	CRLMP- 837/20 24	S.R. SUBUDHI	C.O.	COURT NO. 17	Order Dtd. 2024- 06-18	WRIT BRANC H-6	(Se at No- 24)
90	51989/ 2024	20.06.2 024	ABLAPL - 5726/2 024	MADAN DAS	C.O.	COURT NO. 17	Order Dtd. 2024- 06-18		(Se at No- 24)
91	51990/ 2024	20.06.2 024	ABLAPL - 5836/2 024	P. K. DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 06-18		(Se at No- 24)
92	51991/ 2024	20.06.2 024	CRLMP- 842/20 24	P.K. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 06-18	WRIT BRANC H-6	(Se at No- 24)
93	51992/ 2024	20.06.2 024	ABLAPL - 5703/2 024	BISWAJIT SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 06-18		(Se at No- 24)
94	51993/ 2024	20.06.2 024	ABLAPL -	MR SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024- 06-18		(Se at

			5843/2024			OLD			No-24)
95	51994/2024	20.06.2024	CRLMP-846/2024	ACHYUTANANDA PATTANAIAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-18	WRIT BRANCH-6	(Se at No-24)
96	51995/2024	20.06.2024	ABLAPL - 5702/2024	BISWAJIT SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-18	BAIL-2	(Se at No-8)
97	51996/2024	20.06.2024	CRLMP-848/2024	BHOJRAJ SETHI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-18	WRIT BRANCH-6	(Se at No-24)
98	51997/2024	20.06.2024	ABLAPL - 5838/2024	S PATTANAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-18		(Se at No-24)
99	51998/2024	20.06.2024	ABLAPL - 5699/2024	RAHUL SETHI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-18		(Se at No-24)
100	51999/2024	20.06.2024	CRLMP-856/2024	J.K.MISHRA 2	C.O.	COURT NO. 17	Order Dtd. 2024-07-15	WRIT BRANCH-6	(Se at No-24)
101	52000/2024	20.06.2024	ABLAPL - 5837/2024	JP KAR	C.O.	COURT NO. 17	Order Dtd. 2024-06-18	BAIL-1	(Se at No-1)
102	52001/2024	20.06.2024	ABLAPL - 5689/2024	B.K. SAHOO	C.O.	COURT NO. 17	Order Dtd. 2024-06-18		(Se at No-1)
103	52002/2024	20.06.2024	CRLMP-876/2024	T. BAG	C.O.	COURT NO. 17	Order Dtd. 2024-06-18	WRIT BRANCH-6	(Se at No-24)
104	52003/2024	20.06.2024	ABLAPL - 5832/2024	RK MALLICK	C.O.	COURT NO. 17	Order Dtd. 2024-06-18		(Se at No-24)
105	52004/2024	20.06.2024	CRLMP-884/2024	P.K. MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2024-06-18		(Se at No-24)
106	52005/2024	20.06.2024	ABLAPL - 5831/2024	A.PATTANAYAK	C.O.	COURT NO. 17	Order Dtd. 2024-06-18	BAIL-2	(Se at No-11)
107	52006/2024	20.06.2024	CRLMP-	M.R. BARIK	C.O.	COURT	Order Dtd. 2024-		(Se

7	2024	024	886/2024			NO. 17	06-18		at No-11)
108	52007/2024	20.06.2024	ABLAPL - 5830/2024	S BARIK	C.O.	COURT NO. 17	Order Dtd. 2024-06-18	BAIL-2	(Se at No-11)
109	52008/2024	20.06.2024	CRLMP-888/2024	K. SAHOO	C.O.	COURT NO. 17	Order Dtd. 2024-06-18		(Se at No-11)
110	52009/2024	20.06.2024	ABLAPL - 5683/2024	J KAMILA	C.O.	COURT NO. 17	Order Dtd. 2024-06-18		(Se at No-11)
111	52010/2024	20.06.2024	ABLAPL - 5826/2024	MK MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2024-06-18	BAIL-1	(Se at No-6)
112	52011/2024	20.06.2024	CRLMP-890/2024	A.K. ROUL	C.O.	COURT NO. 17	Order Dtd. 2024-06-25	WRIT BRANCH-6	(Se at No-24)
113	52012/2024	20.06.2024	ABLAPL - 5681/2024	P.K.DAS	C.O.	COURT NO. 17	Order Dtd. 2024-06-18		(Se at No-24)
114	52013/2024	20.06.2024	ABLAPL - 5818/2024	DP PATTANAIAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-18		(Se at No-24)
115	52015/2024	20.06.2024	CRLMP-900/2024	J.J. PARIDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-18	WRIT BRANCH-6	(Se at No-24)
116	52016/2024	20.06.2024	ABLAPL - 5680/2024	SAMIR BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-18	BAIL-1	(Se at No-5)
117	52018/2024	20.06.2024	ABLAPL - 5730/2024	K SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-18	BAIL-1	(Se at No-6)
118	52019/2024	20.06.2024	ABLAPL - 5816/2024	AK RANA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-18		(Se at No-6)
119	52020/2024	20.06.2024	CRLMC-899/2024	K.N. SAHOO	C.O.	COURT NO. 15	Order Dtd. 2024-04-08	CRIMINAL MISC	(Se at No-2)

12	52021/ 2024	20.06.2 024	ABLAPL - 5675/2 024	J MAHAPATRA	C.O.	COURT NO. 15	Order Dtd. 2024- 06-18		(Se at No- 2)
12	52022/ 2024	20.06.2 024	ABLAPL - 5813/2 024	RK MALLICK	C.O.	COURT NO. 15	Order Dtd. 2024- 06-18		(Se at No- 2)
12	52023/ 2024	20.06.2 024	ABLAPL - 5900/2 024	ARUN KUMAR JATI	C.O.	COURT NO. 15	Order Dtd. 2024- 06-19		(Se at No- 2)
12	52024/ 2024	20.06.2 024	WA- 1193/2 022	P.K. MALLICK	C.O.	COURT NO. 15	Order Dtd. 2024- 06-18	WRIT APPEA L	(Se at No- 5)
12	52025/ 2024	20.06.2 024	ABLAPL - 5673/2 024	P K MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2024- 06-18		(Se at No- 5)
12	52026/ 2024	20.06.2 024	WP (C) - 31560/ 2021	M.K. RATH	C.O.	COURT NO. 3 OLD	Order Dtd. 2024- 07-18	WRIT BRANC H-6	(Se at No- 16)
12	52027/ 2024	20.06.2 024	WP (C) - 6614/2 022	J.K. MOHAPATRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2024- 06-18	WRIT BRANC H-3	(Se at No- 12)
12	52028/ 2024	20.06.2 024	WP (C) - 6614/2 022	H. JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2024- 06-18	WRIT BRANC H-3	(Se at No- 12)
12	52029/ 2024	20.06.2 024	BLAPL- 5865/2 024	P. K .MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2024- 06-18	BAIL- 2	(Se at No- 10)
12	52030/ 2024	20.06.2 024	ABLAPL - 5725/2 024	S BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2024- 06-18	BAIL- 1	(Se at No- 5)
13	52031/ 2024	20.06.2 024	CRLREV - 268/20 24	A. SUNDARAY	C.O.	COURT NO. 6	Order Dtd. 2024- 09-10	CRIMI NAL REVIS ION	(Se at No- 1)
13	52032/ 2024	20.06.2 024	ABLAPL - 5849/2 024	A.K.BISOI	C.O.	COURT NO. 6	Order Dtd. 2024- 06-18	BAIL- 2	(Se at No- 8)
13	52033/ 2024	20.06.2 024	WP (C) - 20501/ 2023	J. SAHOO	C.O.	COURT NO. 6	Order Dtd. 2024- 06-18	WRIT BRANC H-3	(Se at No-

									13)
13 3	52034/ 2024	20.06.2 024	ABLAPL - 5723/2 024	MR SAHOO	C.O.	COURT NO. 6	Order Dtd. 2024- 06-18		(Se at No- 13)
13 4	52035/ 2024	20.06.2 024	ABLAPL - 5733/2 024	S.P. DAS	C.O.	COURT NO. 6	Order Dtd. 2024- 06-18		(Se at No- 13)
13 5	52036/ 2024	20.06.2 024	WP (C) - 13052/ 2024	H.K. PANDA	C.O.	COURT NO. 6	Order Dtd. 2024- 06-19	WRIT BRANC H-8	(Se at No- 43)
13 6	52037/ 2024	20.06.2 024	ABLAPL - 5714/2 024	PK MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2024- 06-18	BAIL- 2	(Se at No- 10)
13 7	52038/ 2024	20.06.2 024	ABLAPL - 5734/2 024	R.K.BARIK	C.O.	COURT NO. 6	Order Dtd. 2024- 06-18	BAIL- 1	(Se at No- 6)
13 8	52039/ 2024	20.06.2 024	WP (C) - 13052/ 2024	D.K. NAIK	C.O.	COURT NO. 6	Order Dtd. 2024- 06-19	WRIT BRANC H-8	(Se at No- 43)
13 9	52040/ 2024	20.06.2 024	ABLAPL - 5711/2 024	RK MALLICK	C.O.	COURT NO. 6	Order Dtd. 2024- 06-18	BAIL- 2	(Se at No- 8)
14 0	52041/ 2024	20.06.2 024	ABLAPL - 5756/2 024	R.K.BARIK	C.O.	COURT NO. 6	Order Dtd. 2024- 06-18		(Se at No- 8)
14 1	52042/ 2024	20.06.2 024	ABLAPL - 5709/2 024	PK MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2024- 06-18	BAIL- 2	(Se at No- 10)
14 2	52043/ 2024	20.06.2 024	ABLAPL - 5807/2 024	S.G.DASH	C.O.	COURT NO. 6	Order Dtd. 2024- 06-18		(Se at No- 10)
14 3	52044/ 2024	20.06.2 024	WP (C) - 12600/ 2024	M. JATI	C.O.	COURT NO. 6	Order Dtd. 2024- 06-19	WRIT BRANC H-2	(Se at No- 9)
14 4	52045/ 2024	20.06.2 024	BLAPL- 5804/2 024	M.K.SWAIN	C.O.	COURT NO. 6	Order Dtd. 2024- 06-18	BAIL- 1	(Se at No- 2)
14 5	52046/ 2024	20.06.2 024	WP (C) - 12597/ 2024	B.K. SETHI	C.O.	COURT NO. 6	Order Dtd. 2024- 06-19	WRIT BRANC	(Se at

			2024					H-2	No-9)
14	52047/2024	20.06.2024	WP (C) - 26888/2013	A. SUNDARAY	C.O.	COURT NO. 6	Order Dtd. 2024-06-19		(Se at No-9)
14	52048/2024	20.06.2024	BLAPL-5718/2024	B.K.DAS	C.O.	COURT NO. 6	Order Dtd. 2024-06-18		(Se at No-9)
14	52049/2024	20.06.2024	WP (C) - 14322/2024	A.K. ROUL	C.O.	COURT NO. 6	Order Dtd. 2024-06-18	WRIT BRANC H-6	(Se at No-36)
14	52050/2024	20.06.2024	ABLAPL - 5811/2024	MR PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-18		(Se at No-36)
15	52051/2024	20.06.2024	BLAPL-5676/2024	J.R. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-18		(Se at No-36)
15	52052/2024	20.06.2024	CRLREV - 257/2024	S. MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2024-09-09	CRIMINAL REVISION	(Se at No-1)
15	52053/2024	20.06.2024	ABLAPL - 5809/2024	SK BEHERA	C.O.	COURT NO. 6	Order Dtd. 2024-06-18		(Se at No-1)
15	52054/2024	20.06.2024	BLAPL-5580/2024	RAHUL SETHI	C.O.	COURT NO. 6		BAIL-1	(Se at No-3)
15	52055/2024	20.06.2024	ABLAPL - 5704/2024	JP KAR	C.O.	COURT NO. 6	Order Dtd. 2024-06-18		(Se at No-3)
15	52056/2024	20.06.2024	BLAPL-5546/2024	J.R. DAS	C.O.	COURT NO. 6	Order Dtd. 2024-06-18		(Se at No-3)
15	52057/2024	20.06.2024	ABLAPL - 5705/2024	BK SAHOO	C.O.	COURT NO. 6	Order Dtd. 2024-06-18		(Se at No-3)
15	52058/2024	20.06.2024	BLAPL-5538/2024	PITABAS NAYAK	C.O.	COURT NO. 6	Order Dtd. 2024-06-18		(Se at No-3)
15	52059/2024	20.06.2024	ABLAPL	M PAGAL	C.O.	COURT	Order Dtd. 2024-		(Se

8	2024	024	- 5706/2 024			NO. 6	06-18		at No- 3)
15 9	52060/ 2024	20.06.2 024	BLAPL- 5480/2 024	J.R. DAS	C.O.	COURT NO. 6	Order Dtd. 2024- 06-18		(Se at No- 3)
16 0	52061/ 2024	20.06.2 024	BLAPL- 5469/2 024	B.B.MALLICK	C.O.	COURT NO. 6	Order Dtd. 2024- 06-18		(Se at No- 3)
16 1	52062/ 2024	20.06.2 024	BLAPL- 5443/2 024	R, .DAS	C.O.	COURT NO. 6	Order Dtd. 2024- 06-18		(Se at No- 3)
16 2	52063/ 2024	20.06.2 024	BLAPL- 5415/2 024	B.K.PATI	C.O.	COURT NO. 6	Order Dtd. 2024- 06-18		(Se at No- 3)
16 3	52064/ 2024	20.06.2 024	BLAPL- 5412/2 024	J.R.NAYAK	C.O.	COURT NO. 6	Order Dtd. 2024- 06-18		(Se at No- 3)
16 4	52065/ 2024	20.06.2 024	BLAPL- 5383/2 024	DILLIP SAMAL	C.O.	COURT NO. 6	Order Dtd. 2024- 06-18		(Se at No- 3)
16 5	52066/ 2024	20.06.2 024	BLAPL- 5619/2 024	GANESH SAHOO	C.O.	COURT NO. 6	Order Dtd. 2024- 06-18		(Se at No- 3)
16 6	52067/ 2024	20.06.2 024	ABLAPL - 5473/2 024	H.K.PATRA	C.O.	COURT NO. 17	Order Dtd. 2024- 06-18		(Se at No- 3)
16 7	52069/ 2024	20.06.2 024	BLAPL- 5868/2 024	G.K.ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 06-18		(Se at No- 3)
16 8	52070/ 2024	20.06.2 024	ABLAPL - 5688/2 024	ASHOK KUMAR SARANGI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 06-18		(Se at No- 3)
16 9	52071/ 2024	20.06.2 024	ABLAPL - 5687/2 024	ASHOK KUMAR SARANGI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 06-18		(Se at No- 3)
17 0	52072/ 2024	20.06.2 024	WP (C) - 13075/ 2016	MR.P.C.CHHI NCHANI	C.O.	COURT NO. 10	Order Dtd. 2024- 07-15	WRIT BRANC H-7	(Se at No- 10)

17	52073/ 2024	20.06.2 024	LAA- 13/202 3	A.K. MOHANTY	C.O.	COURT NO. 16	Order Dtd. 2024- 07-08	FIRST APPEA L	(Se at No- 3)
17	52074/ 2024	20.06.2 024	ABLAPL - 5869/2 024	SRINIBASH MOHANTY	C.O.	COURT NO. 16	Order Dtd. 2024- 06-18		(Se at No- 3)
17	52075/ 2024	20.06.2 024	BLAPL- 5882/2 024	ASHOK KUMAR SARANGI	C.O.	COURT NO. 16	Order Dtd. 2024- 06-18	BAIL- 2	(Se at No- 12)
17	52076/ 2024	20.06.2 024	ABLAPL - 5694/2 024	JADUNATH PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 06-18	BAIL- 2	(Se at No- 10)
17	52077/ 2024	20.06.2 024	ABLAPL - 5848/2 024	A. K. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 06-18		(Se at No- 10)
17	52078/ 2024	20.06.2 024	ABLAPL - 5879/2 024	DEBASISH SAMAL	C.O.	COURT NO. 9	Order Dtd. 2024- 06-18	BAIL- 2	(Se at No- 12)
17	52079/ 2024	20.06.2 024	ABLAPL - 5740/2 024	A. MOHANTY	C.O.	COURT NO. 9	Order Dtd. 2024- 06-18		(Se at No- 12)
17	52080/ 2024	20.06.2 024	ABLAPL - 1483/2 024	A.K BEHERA	C.O.	COURT NO. 9	Order Dtd. 2024- 06-18		(Se at No- 12)
17	52081/ 2024	20.06.2 024	ABLAPL - 5690/2 024	JYOTISH RANJAN DAS	C.O.	COURT NO. 9	Order Dtd. 2024- 06-18	BAIL- 2	(Se at No- 11)
18	52082/ 2024	20.06.2 024	ABLAPL - 5691/2 024	SAROJ KUMAR DASH	C.O.	COURT NO. 9	Order Dtd. 2024- 06-18		(Se at No- 11)
18	52083/ 2024	20.06.2 024	ABLAPL - 5682/2 024	M. R. BARIK	C.O.	COURT NO. 9	Order Dtd. 2024- 06-18	BAIL- 2	(Se at No- 8)
18	52084/ 2024	20.06.2 024	ABLAPL - 5185/2 024	A. MOHANTY	C.O.	COURT NO. 9	Order Dtd. 2024- 06-18	BAIL- 2	(Se at No- 10)
18	52085/ 2024	20.06.2 024	ABLAPL - 5674/2	A. MOHANTY	C.O.	COURT NO. 9	Order Dtd. 2024- 06-18	BAIL- 2	(Se at No-

			024						7)
18 4	52086/ 2024	20.06.2 024	ABLAPL - 5186/2 024	A. MOHANTY	C.O.	COURT NO. 9	Order Dtd. 2024- 06-18		(Se at No- 7)
18 5	52087/ 2024	20.06.2 024	ABLAPL - 5698/2 024	S. CHOUDHURY	C.O.	COURT NO. 9	Order Dtd. 2024- 06-18		(Se at No- 7)
18 6	52088/ 2024	20.06.2 024	ABLAPL - 5692/2 024	J. PRADHAN	C.O.	COURT NO. 9	Order Dtd. 2024- 06-18		(Se at No- 7)
18 7	52089/ 2024	20.06.2 024	ABLAPL - 5815/2 024	J PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 9999- 12-31		(Se at No- 7)
18 8	52090/ 2024	20.06.2 024	ABLAPL - 5697/2 024	B. K. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 06-18		(Se at No- 7)
18 9	52091/ 2024	20.06.2 024	ABLAPL - 5697/2 024	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 06-18		(Se at No- 7)
19 0	52092/ 2024	20.06.2 024	ABLAPL - 5761/2 024	H.K PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 06-18		(Se at No- 7)
19 1	52093/ 2024	20.06.2 024	ABLAPL - 5696/2 024	BISWARANJAN DALAI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 06-18		(Se at No- 7)
19 2	52094/ 2024	20.06.2 024	ABLAPL - 5834/2 024	J.R NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 06-18		(Se at No- 7)
19 3	52095/ 2024	20.06.2 024	ABLAPL - 5732/2 024	SUVENDU BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 06-18		(Se at No- 7)
19 4	52096/ 2024	20.06.2 024	ABLAPL - 5835/2 024	J.R NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 06-18		(Se at No- 7)
19 5	52097/ 2024	20.06.2 024	ABLAPL - 5743/2 024	SUVENDU BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 06-18		(Se at No- 7)
19 6	52098/ 2024	20.06.2 024	ABLAPL -	J.R NAYAK	C.O.	COURT NO. 2	Order Dtd. 2024- 06-18		(Se at

			5828/2024			OLD			No-7)
197	52099/2024	20.06.2024	ABLAPL - 5821/2024	SANTOSH KUMAR MAHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-18		(Se at No-7)
198	52100/2024	20.06.2024	ABLAPL - 5824/2024	J.R NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-18	BAIL-2	(Se at No-11)
199	52101/2024	20.06.2024	ABLAPL - 5820/2024	J.R NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-18		(Se at No-11)
200	52103/2024	20.06.2024	WP (C) - 13251/2024	MR ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-19	WRIT BRANCH-2	(Se at No-45)
201	52104/2024	20.06.2024	ABLAPL - 5716/2024	P.K BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-18		(Se at No-45)
202	52105/2024	20.06.2024	WP (C) - 13253/2024	MR ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-19	WRIT BRANCH-2	(Se at No-45)
203	52106/2024	20.06.2024	ABLAPL - 5715/2024	P.K BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-18		(Se at No-45)
204	52107/2024	20.06.2024	WP (C) - 13313/2024	DK JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-19	WRIT BRANCH-3	(Se at No-11)
205	52108/2024	20.06.2024	CRLMC-2219/2024	SUBHRA NARAYAN GAYA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-19	CRIMINAL MISC	(Se at No-7)
206	52109/2024	20.06.2024	ABLAPL - 5710/2024	M.K PANI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-18		(Se at No-7)
207	52110/2024	20.06.2024	WP (C) - 13313/2024	H TRIPATHY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-19	WRIT BRANCH-3	(Se at No-11)
208	52111/2024	20.06.2024	CRLMC-2226/2024	LAMBODOR ACHARI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-19	CRIMINAL MISC	(Se at No-7)
20	52112/	20.06.2024	CRLMC-	G. SAHOO	C.O.	COURT	Order Dtd. 2024-	CRIMI	(Se

9	2024	024	2228/2 024			NO. 2 OLD	06-19	NAL MISC	at No- 7)
21 0	52113/ 2024	20.06.2 024	ABLAPL - 5765/2 024	JYOTISH RANJAN DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 06-18		(Se at No- 7)
21 1	52114/ 2024	20.06.2 024	WP (C) - 13582/ 2024	C.R. NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 06-19	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 101)
21 2	52115/ 2024	20.06.2 024	WP (C) - 13632/ 2024	S.CH. DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 06-19	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 102)
21 3	52116/ 2024	20.06.2 024	ABLAPL - 5766/2 024	P.K BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 06-18	BAIL- 1	(Se at No- 6)
21 4	52117/ 2024	20.06.2 024	WP (C) - 12765/ 2024	B BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 06-19	WRIT BRANC H-4	(Se at No- 38)
21 5	52118/ 2024	20.06.2 024	WP (C) - 13614/ 2024	S.CH. DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 06-19	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 102)
21 6	52119/ 2024	20.06.2 024	ABLAPL - 5760/2 024	SANTOSH KUMAR MAHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 06-18	BAIL- 2	(Se at No- 8)
21 7	52120/ 2024	20.06.2 024	WP (C) - 13583/ 2024	P.K. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 06-19	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 101)
21 8	52121/ 2024	20.06.2 024	WP (C) - 13015/ 2024	B SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 06-19	WRIT BRANC H-8	(Se at No- 43)
21	52122/ 2024	20.06.2	ABLAPL	A. MOHANTY	C.O.	COURT	Order Dtd. 2024-	BAIL-	(Se

9	2024	024	- 5746/2 024			NO. 2 OLD	06-18	1	at No- 6)
22 0	52123/ 2024	20.06.2 024	ABLAPL - 5762/2 024	SUVENDU BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 06-18	BAIL- 2	(Se at No- 8)
22 1	52124/ 2024	20.06.2 024	ABLAPL - 5750/2 024	A. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 06-18		(Se at No- 8)
22 2	52125/ 2024	20.06.2 024	WP (C) - 13564/ 2024	M.K. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 06-19	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 101)
22 3	52126/ 2024	20.06.2 024	WP (C) - 13099/ 2024	DK MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 06-19	WRIT BRANC H-8	(Se at No- 43)
22 4	52127/ 2024	20.06.2 024	ABLAPL - 5752/2 024	A. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 06-18		(Se at No- 43)
22 5	52128/ 2024	20.06.2 024	WP (C) - 13268/ 2024	K.C. PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 06-19	WRIT BRANC H (DIVI SION BENCH -3)	(Se at No- 121)
22 6	52129/ 2024	20.06.2 024	ABLAPL - 5763/2 024	SANTOSH KUMAR MAHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 06-18	BAIL- 1	(Se at No- 1)
22 7	52130/ 2024	20.06.2 024	WP (C) - 13116/ 2024	MR ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 06-19	WRIT BRANC H-1	(Se at No- 2)
22 8	52131/ 2024	20.06.2 024	WP (C) - 13230/ 2024	G.R. PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 06-19	WRIT BRANC H (DIVI SION BENCH -3)	(Se at No- 121)
22 9	52132/ 2024	20.06.2 024	WP (C) - 13165/ 2024	K.K. NATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 06-19	WRIT BRANC H (DIVI	(Se at No- 120

								SION BENCH -3))
23 0	52133/ 2024	20.06.2 024	WP (C) - 13120/ 2024	MR ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 06-19	WRIT BRANC H-1	(Se at No- 2)
23 1	52134/ 2024	20.06.2 024	WP (C) - 14481/ 2024	S. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 06-19	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 110)
23 2	52135/ 2024	20.06.2 024	BLAPL- 5891/2 024	AMLAN SHAKTI PAUL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 06-18	BAIL- 2	(Se at No- 10)
23 3	52136/ 2024	20.06.2 024	WP (C) - 14479/ 2024	S. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 06-19	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 110)
23 4	52137/ 2024	20.06.2 024	WP (C) - 12670/ 2024	B BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 06-19	WRIT BRANC H-3	(Se at No- 13)
23 5	52138/ 2024	20.06.2 024	BLAPL- 5852/2 024	S. CHOUDHURY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 06-18		(Se at No- 13)
23 6	52139/ 2024	20.06.2 024	WP (C) - 14181/ 2024	T.K. NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 06-19	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 107)
23 7	52140/ 2024	20.06.2 024	WP (C) - 14142/ 2024	B.K. SINGH	C.O.	COURT NO. 2 OLD		WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 107)
23 8	52141/ 2024	20.06.2 024	BLAPL- 5859/2 024	SARAT DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 06-18		(Se at No- 107)

239	52142/2024	20.06.2024	WP (C) - 14136/2024	B.K. SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-19	WRIT BRANCH (DIVISION BENCH -1)	(Seat No-107)
240	52143/2024	20.06.2024	BLAPL-5862/2024	SARAT DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-18		(Seat No-107)
241	52144/2024	20.06.2024	WP (C) - 14132/2024	B.K. SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-19	WRIT BRANCH (DIVISION BENCH -1)	(Seat No-107)
242	52145/2024	20.06.2024	BLAPL-5863/2024	S. CHOUDHURY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-18		(Seat No-107)
243	52146/2024	20.06.2024	WP (C) - 14131/2024	B.K. SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-19	WRIT BRANCH (DIVISION BENCH -1)	(Seat No-107)
244	52147/2024	20.06.2024	BLAPL-5876/2024	SUVENDU BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-18		(Seat No-107)
245	52148/2024	20.06.2024	BLAPL-5896/2024	SARAT KUMAR JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-18	BAIL-2	(Seat No-8)
246	52149/2024	20.06.2024	WP (C) - 13461/2024	R.K. JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-19	WRIT BRANCH (DIVISION BENCH -3)	(Seat No-123)
247	52150/2024	20.06.2024	WP (C) - 13235/2024	T.K. NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-19	WRIT BRANCH (DIVISION BENCH -1)	(Seat No-121)

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24 8	52151/ 2024	20.06.2 024	BLAPL- 5904/2 024	SARAT DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 06-18		(Se at No- 121)
24 9	52152/ 2024	20.06.2 024	WP (C) - 30857/ 2023	R.R.DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 9999- 12-31	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 106)
25 0	52153/ 2024	20.06.2 024	WP (C) - 14212/ 2024	T.K. NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2024- 06-18	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 108)
25 1	52154/ 2024	20.06.2 024	BLAPL- 5875/2 024	JADUNATH PRADHAN	C.O.	COURT NO. 3 OLD	Order Dtd. 2024- 06-18		(Se at No- 108)
25 2	52155/ 2024	20.06.2 024	WP (C) - 14205/ 2024	T.K. NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2024- 06-18	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 108)
25 3	52156/ 2024	20.06.2 024	BLAPL- 5824/2 024	G. S. MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2024- 06-18		(Se at No- 108)
25 4	52157/ 2024	20.06.2 024	BLAPL- 5826/2 024	G. S. MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2024- 06-18		(Se at No- 108)
25 5	52158/ 2024	20.06.2 024	BLAPL- 5839/2 024	G. S. MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2024- 06-18	BAIL- 2	(Se at No- 12)
25 6	52159/ 2024	20.06.2 024	ABLAPL - 5814/2 024	S. BISWAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2024- 06-18	BAIL- 2	(Se at No- 12)
25 7	52160/ 2024	20.06.2 024	WP (C) - 13859/ 2024	T.K. NAYAK	C.O.	COURT NO. 3	Order Dtd. 2024- 06-19	WRIT BRANC	(Se at

			2024			OLD		H (DIVISION BENCH -1)	No- 104)
25 8	52161/ 2024	20.06.2 024	WP (C) - 13859/ 2024	S.K. BHANJADEO	C.O.	COURT NO. 3 OLD	Order Dtd. 2024- 06-19	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 104)
25 9	52162/ 2024	20.06.2 024	WP (C) - 11248/ 2022	R.CH. ROUT	C.O.	COURT NO. 1	Order Dtd. 9999- 12-31	WRIT BRANC H (DIVI SION BENCH -3)	(Se at No- 120)
26 0	52163/ 2024	20.06.2 024	WP (C) - 11248/ 2022	S. BISWAL	C.O.	COURT NO. 1	Order Dtd. 9999- 12-31	WRIT BRANC H (DIVI SION BENCH -3)	(Se at No- 120)
26 1	52164/ 2024	20.06.2 024	WP (C) - 35085/ 2023	S.K. PARIDA	C.O.	COURT NO. 1	Order Dtd. 2024- 06-19	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 102)
26 2	52165/ 2024	20.06.2 024	WP (C) - 14178/ 2024	GHANASHYAM MUDULI	C.O.	COURT NO. 1	Order Dtd. 2024- 06-19	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 107)
26 3	52166/ 2024	20.06.2 024	WP (C) - 14112/ 2024	S. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024- 06-19	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 107)
26 4	52167/ 2024	20.06.2 024	WP (C) - 13669/ 2024	S.CH. DASH	C.O.	COURT NO. 1	Order Dtd. 2024- 06-19	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 102)

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26 5	52168/ 2024	20.06.2 024	WP (C) - 13698/ 2024	S.CH. DASH	C.O.	COURT NO. 1	Order Dtd. 2024- 06-19	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 102)
26 6	52169/ 2024	20.06.2 024	WP (C) - 14109/ 2024	S. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024- 06-19	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 107)
26 7	52170/ 2024	20.06.2 024	WP (C) - 11250/ 2022	R.CH. ROUT	C.O.	COURT NO. 1	Order Dtd. 9999- 12-31	WRIT BRANC H (DIVI SION BENCH -3)	(Se at No- 120)
26 8	52171/ 2024	20.06.2 024	WP (C) - 11250/ 2022	S. BISWAL	C.O.	COURT NO. 1	Order Dtd. 9999- 12-31	WRIT BRANC H (DIVI SION BENCH -3)	(Se at No- 120)
26 9	52172/ 2024	20.06.2 024	WP (C) - 14157/ 2024	T.K. DAS	C.O.	COURT NO. 1	Order Dtd. 2024- 06-19	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 107)
27 0	52173/ 2024	20.06.2 024	WP (C) - 35451/ 2023	T. BAG	C.O.	COURT NO. 1	Order Dtd. 2024- 06-19	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 106)
27 1	52174/ 2024	20.06.2 024	WP (C) - 13406/ 2024	P.K. BARIK	C.O.	COURT NO. 1	Order Dtd. 2024- 06-19	WRIT BRANC H (DIVI SION BENCH -3)	(Se at No- 123)
27 2	52175/ 2024	20.06.2 024	WP (C) - 13170/ 2024	AKSHAYA KUMAR DORA	C.O.	COURT NO. 1	Order Dtd. 2024- 06-19	WRIT BRANC H	(Se at No-

								(DIVISION BENCH -3)	120)
27	52176/2024	20.06.2024	WP (C) - 13161/2024	AKSHAYA KUMAR DORA	C.O.	COURT NO. 1	Order Dtd. 2024-06-19	WRIT BRANCH (DIVISION BENCH -3)	(Seat No-120)
27	52177/2024	20.06.2024	WP (C) - 14349/2024	R.CH. ROUT	C.O.	COURT NO. 1	Order Dtd. 2024-06-19	WRIT BRANCH (DIVISION BENCH -2)	(Seat No-109)
27	52178/2024	20.06.2024	WP (C) - 14374/2024	H.K. MOHANTA	C.O.	COURT NO. 1	Order Dtd. 2024-06-19	WRIT BRANCH (DIVISION BENCH -2)	(Seat No-109)
27	52179/2024	20.06.2024	WP (C) - 14365/2024	B.N. SHADANGI	C.O.	COURT NO. 1	Order Dtd. 2024-06-19	WRIT BRANCH (DIVISION BENCH -2)	(Seat No-109)
27	52180/2024	20.06.2024	OTAPL-3/2019	D.K. SAHU	C.O.	COURT NO. 1	Order Dtd. 2024-06-19	CIVIL REVISION	(Seat No-4)
27	52181/2024	20.06.2024	OTAPL-3/2023	D.K. SAHU	C.O.	COURT NO. 1	Order Dtd. 2024-06-19	CIVIL REVISION	(Seat No-4)
27	52182/2024	20.06.2024	ITA-85/2023	T.K. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-06-19	CIVIL REVISION	(Seat No-4)
28	52183/2024	20.06.2024	WP (C) - 12676/2024	U. CHHOTRAY	C.O.	COURT NO. 1	Order Dtd. 2024-06-18	WRIT BRANCH-3	(Seat No-13)
28	52184/2024	20.06.2024	WP (C) - 10014/2024	S. DASH	C.O.	COURT NO. 11	Order Dtd. 2024-07-31	WRIT BRANCH-5	(Seat No-32)

28	52185/2024	20.06.2024	WP (C) - 9416/2024	B.R. SENAPATI	C.O.	COURT NO. 11	Order Dtd. 2024-06-19	WRIT BRANCH-6	(Seat No-25)
28	52186/2024	20.06.2024	WP (C) - 7306/2024	G.S. SAMAL	C.O.	COURT NO. 11	Order Dtd. 2024-06-19	WRIT BRANCH-7	(Seat No-15)
28	52187/2024	20.06.2024	RSA-338/2016	B. SWAIN	C.O.	COURT NO. 22	Order Dtd. 2024-08-05	SECOND APPEAL	(Seat No-1)
28	52188/2024	20.06.2024	RSA-167/2024	K.N. SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-08-12	SECOND APPEAL	(Seat No-5)
28	52189/2024	20.06.2024	RSA-180/2024	K.N. SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-08-12	SECOND APPEAL	(Seat No-5)
28	52190/2024	20.06.2024	CRLMC-3726/2023	S.K. BISWAL	C.O.	COURT NO. 11	Order Dtd. 2023-09-01	CRIMINAL MISC	(Seat No-4)
28	52191/2024	20.06.2024	TRP (C) - 431/2023	M.R. BARIK	C.O.	COURT NO. 11	Order Dtd. 2024-06-18	M.J.C .	(Seat No-6)
28	52192/2024	20.06.2024	TRP (C) - 136/2024	S. MOHANTY	C.O.	COURT NO. 11	Order Dtd. 9999-12-31	M.J.C .	(Seat No-6)
29	52194/2024	20.06.2024	TRPCRL - 46/2024	JAYADEBA BEHERA	C.O.	COURT NO. 11	Order Dtd. 2024-07-16		(Seat No-6)
29	52213/2024	20.06.2024	WP (C) - 13458/2024	B.K. SWAIN	C.O.	COURT NO. 11	Order Dtd. 2024-06-19	WRIT BRANCH-4	(Seat No-19)
29	52214/2024	20.06.2024	WP (C) - 13570/2024	P.K. BARIK	C.O.	COURT NO. 11	Order Dtd. 2024-06-19	WRIT BRANCH-5	(Seat No-22)
29	52216/2024	20.06.2024	WPC (OA C) - 3565/2017	A. DAS	C.O.	COURT NO. 11	Order Dtd. 2024-06-19	OA Branch	(Seat No-1)
29	52217/2024	20.06.2024	WPC (OA C) - 2955/2	H.K. PATRA	C.O.	COURT NO. 11	Order Dtd. 2024-06-19	OA Branch	(Seat No-)

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29	52220/ 2024	20.06.2 024	ABLAPL - 5982/2 024	S DAS	C.O.	COURT NO. 11	Order Dtd. 2024- 06-19	BAIL- 2	(Se at No- 8)
29	52222/ 2024	20.06.2 024	ABLAPL - 5993/2 024	RR NAYAK	C.O.	COURT NO. 11	Order Dtd. 2024- 06-19	BAIL- 1	(Se at No- 5)
29	52223/ 2024	20.06.2 024	ABLAPL - 5701/2 024	P BEURA	C.O.	COURT NO. 11	Order Dtd. 2024- 06-18	BAIL- 1	(Se at No- 5)
29	52224/ 2024	20.06.2 024	ABLAPL - 5722/2 024	PRADIPTA BEURA	C.O.	COURT NO. 11	Order Dtd. 2024- 06-18		(Se at No- 5)
29	52225/ 2024	20.06.2 024	ABLAPL - 5679/2 024	T.R. DAS	C.O.	COURT NO. 11	Order Dtd. 2024- 06-19		(Se at No- 5)
30	52227/ 2024	20.06.2 024	ABLAPL - 5678/2 024	T.R. DAS	C.O.	COURT NO. 11	Order Dtd. 2024- 06-19	BAIL- 1	(Se at No- 6)
30	52228/ 2024	20.06.2 024	ABLAPL - 5708/2 024	PRADIPTA BEURA	C.O.	COURT NO. 11	Order Dtd. 2024- 06-18		(Se at No- 6)
30	52229/ 2024	20.06.2 024	ABLAPL - 6020/2 024	SRINIBAS MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024- 06-19		(Se at No- 6)
30	52230/ 2024	20.06.2 024	ABLAPL - 5707/2 024	PRADIPTA BEURA	C.O.	COURT NO. 11	Order Dtd. 2024- 06-18	BAIL- 1	(Se at No- 3)
30	52231/ 2024	20.06.2 024	ABLAPL - 5758/2 024	P BEURA	C.O.	COURT NO. 11	Order Dtd. 2024- 06-18		(Se at No- 3)
30	52234/ 2024	20.06.2 024	ABLAPL - 5695/2 024	P BEURA	C.O.	COURT NO. 11	Order Dtd. 2024- 06-18		(Se at No- 3)
30	52240/ 2024	20.06.2 024	ABLAPL - 6027/2 024	L. D. SAHU	C.O.	COURT NO. 11	Order Dtd. 2024- 06-19		(Se at No- 3)
30	52242/ 2024	20.06.2 024	ABLAPL -	RABI SAMAL	C.O.	COURT NO.	Order Dtd. 2024- 06-19		(Se at

			5385/2 024			11			No-3)
30 8	52243/ 2024	20.06.2 024	ABLAPL - 5654/2 024	JYOTI PRAKASH KAR	C.O.	COURT NO. 11	Order Dtd. 2024- 06-19	BAIL- 2	(Se at No- 8)
30 9	52244/ 2024	20.06.2 024	BLAPL- 5867/2 024	PK DEO	C.O.	COURT NO. 11	Order Dtd. 2024- 06-18	BAIL- 1	(Se at No- 5)
31 0	52248/ 2024	20.06.2 024	ABLAPL - 5655/2 024	HAREKRUSHNA DASH	C.O.	COURT NO. 11	Order Dtd. 2024- 06-18		(Se at No- 5)
31 1	52249/ 2024	20.06.2 024	ABLAPL - 5667/2 024	MONIKA SAMAL	C.O.	COURT NO. 11	Order Dtd. 2024- 06-18	BAIL- 1	(Se at No- 5)
31 2	52251/ 2024	20.06.2 024	ABLAPL - 5130/2 024	A. MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024- 06-19		(Se at No- 5)
31 3	52254/ 2024	20.06.2 024	ABLAPL - 5337/2 024	SARAT DASH	C.O.	COURT NO. 11	Order Dtd. 2024- 06-19		(Se at No- 5)
31 4	52256/ 2024	20.06.2 024	ABLAPL - 5653/2 024	P.K LENKA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 06-19	BAIL- 1	(Se at No- 3)
31 5	52257/ 2024	20.06.2 024	ABLAPL - 5164/2 024	R.C ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 06-19		(Se at No- 3)
31 6	52258/ 2024	20.06.2 024	ABLAPL - 5670/2 024	C.R KAR	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 06-19		(Se at No- 3)
31 7	52260/ 2024	20.06.2 024	ABLAPL - 5855/2 024	J.R NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 06-19	BAIL- 2	(Se at No- 9)
31 8	52262/ 2024	20.06.2 024	ABLAPL - 5976/2 024	PABITRA KUMAR MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 06-19		(Se at No- 9)
31 9	52263/ 2024	20.06.2 024	ABLAPL - 5925/2 024	D MOHAPATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 06-19		(Se at No- 9)
32	52264/ 2024	20.06.2	ABLAPL	B. DAS	C.O.	COURT	Order Dtd. 2024-		(Se

0	2024	024	- 5996/2 024			NO. 2 OLD	06-19		at No- 9)
32 1	52265/ 2024	20.06.2 024	ABLAPL - 5998/2 024	HRUDANANDA MOHAPATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 06-19		(Se at No- 9)
32 2	52267/ 2024	20.06.2 024	BLAPL- 5910/2 024	M.PAGAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 06-18	BAIL- 2	(Se at No- 10)
32 3	52268/ 2024	20.06.2 024	BLAPL- 5918/2 024	B.K.SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 06-18	BAIL- 2	(Se at No- 10)
32 4	52270/ 2024	20.06.2 024	BLAPL- 5926/2 024	J.KAMILA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 06-18	BAIL- 2	(Se at No- 9)
32 5	52271/ 2024	20.06.2 024	ABLAPL - 6000/2 024	BALARAM SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 06-19		(Se at No- 9)
32 6	52272/ 2024	20.06.2 024	BLAPL- 5925/2 024	M.K.SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 06-18	BAIL- 2	(Se at No- 9)
32 7	52274/ 2024	20.06.2 024	ABLAPL - 6005/2 024	SRINIBASH MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 06-19		(Se at No- 9)
32 8	52275/ 2024	20.06.2 024	BLAPL- 5912/2 024	G.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 06-18	BAIL- 2	(Se at No- 10)
32 9	52277/ 2024	20.06.2 024	ABLAPL - 6008/2 024	M.R ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 06-19		(Se at No- 10)
33 0	52278/ 2024	20.06.2 024	BLAPL- 5909/2 024	S.K.BHANJAD EO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 06-18		(Se at No- 10)
33 1	52279/ 2024	20.06.2 024	BLAPL- 5927/2 024	S.P.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 06-18	BAIL- 2	(Se at No- 9)
33 2	52280/ 2024	20.06.2 024	ABLAPL - 6011/2 024	M.R ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 06-19		(Se at No- 9)

33	52282/ 2024	20.06.2 024	ABLAPL - 6012/2 024	M.K PANI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 06-19	BAIL- 2	(Se at No- 11)
33	52284/ 2024	20.06.2 024	ABLAPL - 5712/2 024	A.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 06-18	BAIL- 2	(Se at No- 10)
33	52285/ 2024	20.06.2 024	ABLAPL - 6018/2 024	AMLAN SHAKTI PAUL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 06-19		(Se at No- 10)
33	52286/ 2024	20.06.2 024	ABLAPL - 5700/2 024	J.PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 06-18		(Se at No- 10)
33	52287/ 2024	20.06.2 024	BLAPL- 5900/2 024	G. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 06-18	BAIL- 1	(Se at No- 4)
33	52288/ 2024	20.06.2 024	ABLAPL - 6021/2 024	AMLAN SHAKTI PAUL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 06-19		(Se at No- 4)
33	52289/ 2024	20.06.2 024	ABLAPL - 5713/2 024	R.K.MALLIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 06-18		(Se at No- 4)
34	52290/ 2024	20.06.2 024	ABLAPL - 6024/2 024	N.K SEN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 06-19		(Se at No- 4)
34	52291/ 2024	20.06.2 024	ABLAPL - 5719/2 024	P.K.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 06-18		(Se at No- 4)
34	52292/ 2024	20.06.2 024	ABLAPL - 5721/2 024	M.R.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 9999- 12-31		(Se at No- 4)
34	52293/ 2024	20.06.2 024	CMP- 338/20 24	P.K. SWAIN	C.O.	COURT NO. 20	Order Dtd. 2024- 08-12	WRIT BRANC H-1	(Se at No- 30)
34	52294/ 2024	20.06.2 024	ABLAPL - 5718/2 024	R.K.BARIK	C.O.	COURT NO. 20	Order Dtd. 2024- 06-18	BAIL- 2	(Se at No- 10)
34	52295/ 2024	20.06.2 024	ABLAPL - 6026/2	BALARAM SINGH	C.O.	COURT NO. 20	Order Dtd. 2024- 06-19	BAIL- 1	(Se at No-

			024						1)
34	52297/ 2024	20.06.2 024	ABLAPL - 6028/2 024	R.K MALLICK	C.O.	COURT NO. 20	Order Dtd. 2024- 06-19	BAIL- 2	(Se at No- 11)
34	52298/ 2024	20.06.2 024	CMP- 344/20 24	R.CH. ROUT	C.O.	COURT NO. 20	Order Dtd. 2024- 06-19	WRIT BRANC H-1	(Se at No- 30)
34	52300/ 2024	20.06.2 024	CMP- 347/20 24	H.S. DEO	C.O.	COURT NO. 20	Order Dtd. 2024- 06-19	WRIT BRANC H-1	(Se at No- 30)
34	52301/ 2024	20.06.2 024	CMP- 336/20 24	M.R. BARIK	C.O.	COURT NO. 20	Order Dtd. 2024- 06-19	WRIT BRANC H-1	(Se at No- 30)
35	52302/ 2024	20.06.2 024	CMP- 346/20 24	BISWAJIT MOHAPATRA	C.O.	COURT NO. 20	Order Dtd. 2024- 06-19	WRIT BRANC H-1	(Se at No- 30)
35	52303/ 2024	20.06.2 024	WP (C) - 12655/ 2024	M.R. SAHOO	C.O.	COURT NO. 20	Order Dtd. 2024- 08-22	WRIT BRANC H-3	(Se at No- 13)
35	52305/ 2024	20.06.2 024	WP (C) - 17157/ 2021	G. SUNDARA	C.O.	COURT NO. 20	Order Dtd. 2024- 06-19	WRIT BRANC H-1	(Se at No- 1)
35	52306/ 2024	20.06.2 024	WP (C) - 28962/ 2022	A.K. NAYAK	C.O.	COURT NO. 20	Order Dtd. 2024- 06-19	WRIT BRANC H-1	(Se at No- 3)
35	52307/ 2024	20.06.2 024	WP (C) - 10598/ 2024	A. SUNDARAY	C.O.	COURT NO. 20	Order Dtd. 2024- 08-07	WRIT BRANC H-3	(Se at No- 12)
35	52309/ 2024	20.06.2 024	WP (C) - 14238/ 2024	ASHOK KUMAR ROUT	C.O.	COURT NO. 20	Order Dtd. 2024- 06-19	WRIT BRANC H-5	(Se at No- 32)
35	52310/ 2024	20.06.2 024	WP (C) - 14243/ 2024	ASHOK KUMAR ROUT	C.O.	COURT NO. 20	Order Dtd. 2024- 06-19	WRIT BRANC H-5	(Se at No- 32)
35	52311/ 2024	20.06.2 024	WP (C) - 14244/ 2024	ASHOK KUMAR ROUT	C.O.	COURT NO. 20	Order Dtd. 2024- 06-19	WRIT BRANC H-5	(Se at No- 32)
35	52313/ 2024	20.06.2 024	WP (C) - 14284/ 2024	SITANSU MOHAN SINGH	C.O.	COURT NO.	Order Dtd. 2024- 06-19	WRIT BRANC	(Se at

			2024			20		H-5	No-32)
359	52314/2024	20.06.2024	WP (C) - 9153/2024	A.B. MALLICK	C.O.	COURT NO. 20	Order Dtd. 2024-06-18	WRIT BRANCH-3	(Se at No-11)
360	52315/2024	20.06.2024	WP (C) - 433/2024	D. GOCHAYAT	C.O.	COURT NO. 20	Order Dtd. 2024-06-19	WRIT BRANCH-3	(Se at No-51)
361	52317/2024	20.06.2024	WP (C) - 11992/2024	M.K. PANI	C.O.	COURT NO. 20	Order Dtd. 2024-06-18	WRIT BRANCH-4	(Se at No-27)
362	52318/2024	20.06.2024	WP (C) - 14362/2024	K.C. SWAIN	C.O.	COURT NO. 20	Order Dtd. 2024-07-10	WRIT BRANCH-6	(Se at No-36)
363	52327/2024	20.06.2024	ABLAPL - 5933/2024	P.K.MISHRA	C.O.	COURT NO. 9	Order Dtd. 2024-07-15		(Se at No-36)
364	52330/2024	20.06.2024	ABLAPL - 5934/2024	H.S PAIKRAY	C.O.	COURT NO. 9	Order Dtd. 2024-07-22		(Se at No-36)
365	52332/2024	20.06.2024	ABLAPL - 5972/2024	P.SAHOO	C.O.	COURT NO. 9	Order Dtd. 2024-06-19		(Se at No-36)
366	52334/2024	20.06.2024	ABLAPL - 5524/2024	R.DAS	C.O.	COURT NO. 9	Order Dtd. 2024-06-04		(Se at No-36)
367	52335/2024	20.06.2024	ABLAPL - 5664/2024	R.DAS	C.O.	COURT NO. 9	Order Dtd. 2024-06-19	BAIL-1	(Se at No-3)
368	52336/2024	20.06.2024	ABLAPL - 5926/2024	B.SINGH	C.O.	COURT NO. 9	Order Dtd. 2024-07-15		(Se at No-3)
369	52337/2024	20.06.2024	ABLAPL - 5929/2024	B.SINGH	C.O.	COURT NO. 9	Order Dtd. 2024-06-19		(Se at No-3)
370	52338/2024	20.06.2024	ABLAPL - 5931/2024	P.K.PANI	C.O.	COURT NO. 9	Order Dtd. 2024-07-15	BAIL-2	(Se at No-8)
37	52339/	20.06.2	ABLAPL	AMLAN	C.O.	COURT	Order Dtd. 2024-	BAIL-	(Se

1	2024	024	- 5955/2 024	SHAKTI PAUL		NO. 9	07-22	2	at No- 9)
37 2	52340/ 2024	20.06.2 024	ABLAPL - 5956/2 024	S.DASH	C.O.	COURT NO. 9	Order Dtd. 2024- 07-22		(Se at No- 9)
37 3	52341/ 2024	20.06.2 024	ABLAPL - 5958/2 024	A.SUNDARRAI	C.O.	COURT NO. 9	Order Dtd. 2024- 06-19		(Se at No- 9)
37 4	52342/ 2024	20.06.2 024	ABLAPL - 5948/2 024	N.K.ROUT	C.O.	COURT NO. 9	Order Dtd. 2024- 07-22		(Se at No- 9)
37 5	52343/ 2024	20.06.2 024	ABLAPL - 5769/2 024	S BISWAL	C.O.	COURT NO. 9	Order Dtd. 2024- 06-18		(Se at No- 9)
37 6	52344/ 2024	20.06.2 024	ABLAPL - 5962/2 024	J.PRADHAN	C.O.	COURT NO. 9	Order Dtd. 2024- 07-22	BAIL- 2	(Se at No- 9)
37 7	52345/ 2024	20.06.2 024	BLAPL- 2947/2 024	B.K. PANDA	C.O.	COURT NO. 9	Order Dtd. 2024- 06-19		(Se at No- 9)
37 8	52346/ 2024	20.06.2 024	BLAPL- 5587/2 024	JP KAR	C.O.	COURT NO. 9	Order Dtd. 2024- 06-19		(Se at No- 9)
37 9	52347/ 2024	20.06.2 024	BLAPL- 2082/2 024	M. NANDY	C.O.	COURT NO. 9	Order Dtd. 2024- 06-19		(Se at No- 9)
38 0	52348/ 2024	20.06.2 024	ABLAPL - 5963/2 024	B.S.SWAIN	C.O.	COURT NO. 9	Order Dtd. 2024- 06-19		(Se at No- 9)
38 1	52349/ 2024	20.06.2 024	BLAPL- 5901/2 024	S BISWAL	C.O.	COURT NO. 9	Order Dtd. 2024- 06-18		(Se at No- 9)
38 2	52350/ 2024	20.06.2 024	BLAPL- 2143/2 024	M. NANDY	C.O.	COURT NO. 9	Order Dtd. 2024- 06-19	BAIL- 1	(Se at No- 5)
38 3	52351/ 2024	20.06.2 024	BLAPL- 3274/2 024	B.N SAHU	C.O.	COURT NO. 9	Order Dtd. 2024- 06-19	BAIL- 2	(Se at No- 7)

384	52352/2024	20.06.2024	ABLAPL - 5965/2024	A.MOHANTY	C.O.	COURT NO. 9	Order Dtd. 2024-06-19	BAIL-1	(Se at No-1)
385	52353/2024	20.06.2024	ABLAPL - 6073/2024	S BISWAL	C.O.	COURT NO. 9	Order Dtd. 2024-06-20	BAIL-2	(Se at No-11)
386	52354/2024	20.06.2024	BLAPL-2849/2024	M. NANDY	C.O.	COURT NO. 9	Order Dtd. 2024-06-19		(Se at No-11)
387	52355/2024	20.06.2024	ABLAPL - 5747/2024	S BISWAL	C.O.	COURT NO. 9	Order Dtd. 2024-06-18		(Se at No-11)
388	52356/2024	20.06.2024	ABLAPL - 5966/2024	SARAT DASH	C.O.	COURT NO. 9	Order Dtd. 2024-07-22	BAIL-1	(Se at No-1)
389	52357/2024	20.06.2024	BLAPL-5352/2024	T.R. DAS	C.O.	COURT NO. 17	Order Dtd. 2024-05-28	BAIL-1	(Se at No-1)
390	52358/2024	20.06.2024	BLAPL-4283/2024	DK JENA	C.O.	COURT NO. 17	Order Dtd. 2024-06-19		(Se at No-1)
391	52359/2024	20.06.2024	ABLAPL - 5935/2024	B.SINGH	C.O.	COURT NO. 9	Order Dtd. 2024-07-22		(Se at No-1)
392	52360/2024	20.06.2024	BLAPL-5724/2024	SP PATRA	C.O.	COURT NO. 9	Order Dtd. 2024-06-19	BAIL-1	(Se at No-6)
393	52361/2024	20.06.2024	BLAPL-5537/2024	M.K PANI	C.O.	COURT NO. 9	Order Dtd. 2024-06-19		(Se at No-6)
394	52362/2024	20.06.2024	ABLAPL - 5938/2024	D.K.NAIK	C.O.	COURT NO. 9	Order Dtd. 2024-07-22		(Se at No-6)
395	52363/2024	20.06.2024	ABLAPL - 5940/2024	J.DAS	C.O.	COURT NO. 9	Order Dtd. 2024-06-19		(Se at No-6)
396	52364/2024	20.06.2024	ABLAPL - 5941/2024	N.K.ROUT	C.O.	COURT NO. 9	Order Dtd. 2024-07-22		(Se at No-6)

			024						6)
397	52365/2024	20.06.2024	CRLMP-619/2024	S. BARIK	C.O.	COURT NO. 9	Order Dtd. 2024-06-19	WRIT BRANCH-7	(Seat No-44)
398	52366/2024	20.06.2024	ABLAPL-5942/2024	N.K.ROUT	C.O.	COURT NO. 9	Order Dtd. 2024-07-22		(Seat No-44)
399	52367/2024	20.06.2024	CRLMP-619/2024	K. SAHOO	C.O.	COURT NO. 9	Order Dtd. 2024-06-19	WRIT BRANCH-7	(Seat No-44)
400	52368/2024	20.06.2024	ABLAPL-5946/2024	J.R.NAYAK	C.O.	COURT NO. 9	Order Dtd. 2024-06-19		(Seat No-44)
401	52369/2024	20.06.2024	CRLMP-539/2024	M. KAR	C.O.	COURT NO. 17	Order Dtd. 2024-06-26	WRIT BRANCH-6	(Seat No-35)
402	52370/2024	20.06.2024	BLAPL-2501/2024	DILLIP KUMAR MALLICK	C.O.	COURT NO. 17	Order Dtd. 2024-07-23		(Seat No-35)
403	52371/2024	20.06.2024	ABLAPL-5950/2024	A.MOHANTY	C.O.	COURT NO. 9	Order Dtd. 2024-07-22		(Seat No-35)
404	52372/2024	20.06.2024	ABLAPL-5951/2024	M.K.SWAIN	C.O.	COURT NO. 9	Order Dtd. 2024-06-19		(Seat No-35)
405	52373/2024	20.06.2024	CRLMP-575/2024	B.K. DALAI	C.O.	COURT NO. 9	Order Dtd. 2024-06-19	WRIT BRANCH-6	(Seat No-35)
406	52374/2024	20.06.2024	ABLAPL-5952/2024	MK SWAIN	C.O.	COURT NO. 9			(Seat No-35)
407	52375/2024	20.06.2024	ABLAPL-5954/2024	N.K.ROUT	C.O.	COURT NO. 9	Order Dtd. 2024-07-22		(Seat No-35)
408	52376/2024	20.06.2024	ABLAPL-5970/2024	B.P TANGA	C.O.	COURT NO. 9	Order Dtd. 2024-06-19		(Seat No-35)
409	52377/2024	20.06.2024	ABLAPL-	J. PRADHAN	C.O.	COURT NO. 9	Order Dtd. 2024-05-21		(Seat No-35)

			5003/2 024						No- 35)
41 0	52382/ 2024	20.06.2 024	ABLAPL - 6044/2 024	T.R. DAS	C.O.	COURT NO. 9	Order Dtd. 2024- 06-19		(Se at No- 35)
41 1	52383/ 2024	20.06.2 024	ABLAPL - 5995/2 024	H. K. PATRA	C.O.	COURT NO. 9	Order Dtd. 2024- 06-19		(Se at No- 35)
41 2	52384/ 2024	20.06.2 024	ABLAPL - 5990/2 024	H. K. PATRA	C.O.	COURT NO. 9	Order Dtd. 2024- 06-19		(Se at No- 35)
41 3	52385/ 2024	20.06.2 024	WP (C) - 14002/ 2024	S. DASH	C.O.	COURT NO. 10	Order Dtd. 2024- 06-26	WRIT BRANC H-2	(Se at No- 34)
41 4	52386/ 2024	20.06.2 024	ABLAPL - 6030/2 024	DK SAHU	C.O.	COURT NO. 10	Order Dtd. 2024- 06-19		(Se at No- 34)
41 5	52387/ 2024	20.06.2 024	WP (C) - 13451/ 2024	H.S. PAIKARAY	C.O.	COURT NO. 10	Order Dtd. 2024- 06-19	WRIT BRANC H-4	(Se at No- 19)
41 6	52388/ 2024	20.06.2 024	ABLAPL - 6031/2 024	ASHOK KUMAR BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 06-19		(Se at No- 19)
41 7	52389/ 2024	20.06.2 024	WP (C) - 13451/ 2024	SANTOSH KUMAR BRAHMA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 06-19	WRIT BRANC H-4	(Se at No- 19)
41 8	52390/ 2024	20.06.2 024	WP (C) - 13833/ 2024	BIGHNARAJ RATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 06-19	WRIT BRANC H-8	(Se at No- 29)
41 9	52391/ 2024	20.06.2 024	WP (C) - 13825/ 2024	H.K. PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 06-19	WRIT BRANC H-8	(Se at No- 29)
42 0	52392/ 2024	20.06.2 024	WP (C) - 14032/ 2024	B.K. MOHARANA	C.O.	COURT NO. 10	Order Dtd. 2024- 07-15	WRIT BRANC H-2	(Se at No- 34)
42 1	52393/ 2024	20.06.2 024	ABLAPL - 6033/2 024	K SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 06-19		(Se at No- 34)
42	52394/ 2024	20.06.2	WP (C) -	S.K. BISWAL	C.O.	COURT	Order Dtd. 2024-	WRIT	(Se

2	2024	024	14079/ 2024			NO. 2 OLD	06-19	BRANC H-2	at No- 34)
42 3	52395/ 2024	20.06.2 024	WP (C) - 13097/ 2024	H.K. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 06-19	WRIT BRANC H-8	(Se at No- 43)
42 4	52396/ 2024	20.06.2 024	ABLAPL - 6034/2 024	A PARIDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 06-19	BAIL- 1	(Se at No- 1)
42 5	52397/ 2024	20.06.2 024	ABLAPL - 6035/2 024	S MITRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 06-19		(Se at No- 1)
42 6	52398/ 2024	20.06.2 024	ABLAPL - 6036/2 024	SK MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 06-19		(Se at No- 1)
42 7	52399/ 2024	20.06.2 024	ABLAPL - 6038/2 024	J DEHURY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 06-19		(Se at No- 1)
42 8	52400/ 2024	20.06.2 024	ABLAPL - 6040/2 024	J DEHURY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 06-19	BAIL- 2	(Se at No- 11)
42 9	52401/ 2024	20.06.2 024	ABLAPL - 6042/2 024	BN DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 06-19		(Se at No- 11)
43 0	52402/ 2024	20.06.2 024	ABLAPL - 6043/2 024	MK SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 06-19	BAIL- 2	(Se at No- 11)
43 1	52403/ 2024	20.06.2 024	ABLAPL - 6047/2 024	K DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 06-19		(Se at No- 11)
43 2	52404/ 2024	20.06.2 024	ABLAPL - 6051/2 024	SK BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 06-19		(Se at No- 11)
43 3	52405/ 2024	20.06.2 024	ABLAPL - 6052/2 024	S BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 06-19		(Se at No- 11)
43 4	52406/ 2024	20.06.2 024	CRLA- 588/20 24	RK MALLICK	C.O.	COURT NO. 15	Order Dtd. 2024- 07-30		(Se at No- 11)

43	52407/2024	20.06.2024	ABLAPL - 6004/2024	S BARIK	C.O.	COURT NO. 15	Order Dtd. 2024-06-19		(Seat No-11)
43	52408/2024	20.06.2024	ABLAPL - 5724/2024	M NANDY	C.O.	COURT NO. 15	Order Dtd. 2024-06-18		(Seat No-11)
43	52409/2024	20.06.2024	ABLAPL - 5778/2024	BIBHUTI RANJAN MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2024-06-19		(Seat No-11)
43	52415/2024	20.06.2024	WP (C) - 14435/2024	BHARAT BEHERA	C.O.	COURT NO. 10	Order Dtd. 2024-06-24	WRIT BRANCH-7	(Seat No-5)
43	52416/2024	20.06.2024	BLAPL-6022/2024	S. BISWAL	C.O.	COURT NO. 10	Order Dtd. 2024-06-20		(Seat No-5)
44	51887/2024	20.06.2024	WA-2903/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-12-15	WRIT APPEAL	(Seat No-3)
44	51888/2024	20.06.2024	WA-2988/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-12-15	WRIT APPEAL	(Seat No-3)
44	51889/2024	20.06.2024	WA-2964/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-12-14	WRIT APPEAL	(Seat No-3)
44	51890/2024	20.06.2024	WP (C) - 19501/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-11-22	WRIT BRANCH-5	(Seat No-21)
44	51891/2024	20.06.2024	WP (C) - 10625/2024	RAJENDRA NARAYAN ROUT	GENERAL		Order Dtd. 2024-06-19	WRIT BRANCH-5	(Seat No-21)
44	51896/2024	20.06.2024	WP (C) - 14077/2024	MANAS PATI	GENERAL		Order Dtd. 2024-06-19	WRIT BRANCH-2	(Seat No-34)
44	51898/2024	20.06.2024	WP (C) - 18323/2022	SIDHARTH PRASAD DAS	GENERAL		Order Dtd. 2024-06-19	WRIT BRANCH (DIVISION BENCH -3)	(Seat No-120)

44	51900/2024	20.06.2024	WA-2915/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-12-15	WRIT APPEAL	(Seat No-3)
44	51902/2024	20.06.2024	WP (C) - 11269/2024	CLARA D SOUZA	GENERAL		Order Dtd. 2024-06-18	WRIT BRANCH-3	(Seat No-33)
44	51915/2024	20.06.2024	BLAPL-5689/2024	KULDEEP MOHANTY	GENERAL		Order Dtd. 2024-06-19		(Seat No-33)
45	51943/2024	20.06.2024	WP (C) - 13153/2024	MANAS RANJAN PATRA	GENERAL		Order Dtd. 2024-06-18	WRIT BRANCH-1	(Seat No-2)
45	51968/2024	20.06.2024	WA-2902/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-12-15	WRIT APPEAL	(Seat No-3)
45	52014/2024	20.06.2024	WA-2653/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-12-15	WRIT APPEAL	(Seat No-7)
45	52068/2024	20.06.2024	ABLAPL - 5266/2024	RAJENDRA NARAYAN ROUT	GENERAL		Order Dtd. 2024-06-19		(Seat No-7)
45	52102/2024	20.06.2024	WA-2901/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-12-15	WRIT APPEAL	(Seat No-3)
45	52209/2024	20.06.2024	WP (C) - 37560/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-11-23	WRIT BRANCH-7	(Seat No-18)
45	52226/2024	20.06.2024	WP (C) - 42168/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2024-03-12	WRIT BRANCH-1	(Seat No-3)
45	52233/2024	20.06.2024	WP (C) - 956/2024	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2024-03-18	WRIT BRANCH-8	(Seat No-29)
45	52235/2024	20.06.2024	WP (C) - 3020/2021	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2021-01-28	WRIT BRANCH-3	(Seat No-33)
45	52236/2024	20.06.2024	CRLMP-1463/2021	BIKAS CHANDRA MOHANTY	GENERAL		Order Dtd. 2021-09-02	WRIT BRANCH-8	(Seat No-

									43)
460	52237/2024	20.06.2024	CRLMP-2403/2023	BIKAS CHANDRA MOHANTY	GENERAL		Order Dtd. 2023-12-12	WRIT BRANCH-8	(Serial No-39)
461	52238/2024	20.06.2024	CRLMP-894/2024	RAJENDRA NARAYAN ROUT	GENERAL		Order Dtd. 2024-06-18	WRIT BRANCH-6	(Serial No-24)
462	52239/2024	20.06.2024	CRLMP-2316/2023	BIKAS CHANDRA MOHANTY	GENERAL		Order Dtd. 2023-12-11	WRIT BRANCH-2	(Serial No-50)
463	52245/2024	20.06.2024	WA-298/2024	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2024-04-22	WRIT APPEAL	(Serial No-1)
464	52323/2024	20.06.2024	CRLMP-724/2022	BIKAS CH MOHANTY	GENERAL		Order Dtd. 2022-05-05	WRIT BRANCH-8	(Serial No-29)
465	52325/2024	20.06.2024	WP (C) - 10503/2024	ASIT KUMAR OTTA	GENERAL		Order Dtd. 2024-06-19	WRIT BRANCH-3	(Serial No-12)
466	52328/2024	20.06.2024	ABLAPL - 6110/2024	SIDHARTH PRASAD DAS	GENERAL		Order Dtd. 2024-06-20		(Serial No-12)
467	52331/2024	20.06.2024	BLAPL-5936/2024	PREETAM MISHRA	GENERAL		Order Dtd. 2024-06-18		(Serial No-12)
468	52333/2024	20.06.2024	ABLAPL - 6103/2024	ASIT KUMAR OTTA	GENERAL		Order Dtd. 2024-06-20	BAIL-2	(Serial No-11)
469	52378/2024	20.06.2024	ABLAPL - 10958/2021	BIKAS CHANDRA MOHANTY	GENERAL		Order Dtd. 2021-12-08	BAIL-1	(Serial No-8)
470	52379/2024	20.06.2024	ABLAPL - 5101/2024	SWATIREKHA JENA	GENERAL		Order Dtd. 2024-06-18	BAIL-1	(Serial No-6)
471	52380/2024	20.06.2024	BLAPL-5923/2024	RAJIV KUMAR DALAL	GENERAL		Order Dtd. 2024-06-18	BAIL-2	(Serial No-12)
472	52381/2024	20.06.2024	CONTC-598/20	BIKAS CHANDRA	GENERAL		Order Dtd. 2023-11-03	CONTE MPT	(Serial No-)

			23	MOHANTY					No-6)
47	52413/2024	20.06.2024	ABLAPL - 5647/2024	OM PRAKASH SARAN	GENERAL		Order Dtd. 2024-06-19		(Seat No-6)
47	52414/2024	20.06.2024	CRLMC-1987/2024	SWATIREKHA JENA	GENERAL		Order Dtd. 2024-06-20	CRIMINAL MISC	(Seat No-5)
47	51946/2024	20.06.2024	ABLAPL - 5872/2024	ARTATRAN PARIDA	GENERAL		Order Dtd. 2024-06-18	BAIL-1	(Seat No-6)
47	52017/2024	20.06.2024	BLAPL-13373/2023	S.K. BISWAL	GENERAL		Order Dtd. 2023-12-12	BAIL-1	(Seat No-3)
47	52193/2024	20.06.2024	WP (C) - 19498/2022	K.MOHANTY	GENERAL		PetitionCounter, Rejoinder,	WRIT BRANCH-2	(Seat No-45)
47	52195/2024	20.06.2024	WP (C) - 26488/2022	K.MOHANTY	GENERAL		Counter	WRIT BRANCH-2	(Seat No-9)
47	52196/2024	20.06.2024	FAO-33/2023	K.MOHANTY	GENERAL		PetitionAnnexure,	MISC. APPEAL SEC.	(Seat No-9)
48	52197/2024	20.06.2024	WP (C) - 30034/2022	A.K ROUT	GENERAL		Order Dtd. 2022-12-01	WRIT BRANCH-1	(Seat No-30)
48	52198/2024	20.06.2024	CRLMP-476/2019	A .PATTANAIAK	GENERAL		Order Dtd. 2019-09-17Entire Order,	WRIT BRANCH-7	(Seat No-48)
48	52199/2024	20.06.2024	CRLMP-912/2018	A .PATTANAIAK	GENERAL		Order Dtd. 2019-07-02Entire Order,	WRIT BRANCH-3	(Seat No-11)
48	52200/2024	20.06.2024	WP (C) - 1315/2009	PRAFULLA CH. MOHANTY	GENERAL		PetitionAnnexure,		(Seat No-11)
48	52201/2024	20.06.2024	SA-256/1993	DILLIP SAMAL	GENERAL		Order Dtd. 2024-03-20	SECOND APPEAL	(Seat No-4)
48	52202/	20.06.2024	WP (C) -	A PARIDA	GENERAL		PetitionAnnexure,		(Se

5	2024	024	8476/2013		RAL				at No-4)
486	52203/2024	20.06.2024	WP (C) - 20309/2012	A K PARIDA	GENERAL		Order Dtd. 2019-07-08	WRIT BRANCH-4	(Seat No-38)
487	52204/2024	20.06.2024	RSA-108/2023	CHHABI RANA	GENERAL		Order Dtd. 2023-12-20 Judgement Dtd. 2023-12-20,	SECOND APPEAL	(Seat No-5)
488	52205/2024	20.06.2024	FAO-63/2002	J C BARAL	GENERAL		Order Dtd. 2005-07-20	MISC. APPEAL SEC.	(Seat No-2)
489	52206/2024	20.06.2024	WP (C) - 502/2018	J C BARAL	GENERAL		Judgement Dtd. 2020-07-03	WRIT BRANCH-4	(Seat No-37)
490	52207/2024	20.06.2024	WP (C) - 163/2024	A.K DURA	GENERAL		Order Dtd. 2024-04-29	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-117)
491	52208/2024	20.06.2024	WP (C) - 25751/2020	P.K ROUSTRAY	GENERAL		Order Dtd. 2024-04-22	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-116)
492	52210/2024	20.06.2024	MATA-172/2023	SIBA PRASAD SAHOO	GENERAL		Order Dtd. 2024-05-21	FIRST APPEAL	(Seat No-4)
493	52211/2024	20.06.2024	WPCRL-30/2006	M.K MOHANTY	GENERAL		Petition Annexure, Counter,		(Seat No-4)
494	52212/2024	20.06.2024	RSA-275/2018	M.K MOHANTY	GENERAL		Order Dtd. 2024-05-14	SECOND APPEAL	(Seat No-5)
495	52215/2024	20.06.2024	WP (C) - 39280/2023	GIRISH KU. SUNDARAY	GENERAL		Order Dtd. 2024-04-26 Judgement Dtd. 2024-04-26,	WRIT BRANCH-1	(Seat No-31)
496	52218/2024	20.06.2024	WP (C) - 12242/2024	A K PANDA	GENERAL		Order Dtd. 2024-05-20	WRIT BRANCH-7	(Seat No-

									18)
497	52219/2024	20.06.2024	WP (C) - 20014/2022	R.K RATH	GENERAL		Order Dtd. 2024-05-07	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-114)
498	52221/2024	20.06.2024	WP (C) - 12905/2024	P.K DAS	GENERAL		Order Dtd. 2024-05-20	WRIT BRANCH-7	(Seat No-10)
499	52232/2024	20.06.2024	FAO-120/2023	K.MOHANTY	GENERAL		PetitionAnnexure, Written Statement,	MISC. APPEAL SEC.	(Seat No-2)
500	52241/2024	20.06.2024	WP (C) - 11837/2024	B. K. PADHI	GENERAL		Order Dtd. 2024-05-14	WRIT BRANCH-2	(Seat No-8)
501	52246/2024	20.06.2024	MATA-391/2023	N.R BEHERA	GENERAL		Order Dtd. 2024-02-22	FIRST APPEAL	(Seat No-4)
502	52247/2024	20.06.2024	WP (C) - 12101/2024	R.K BARIK	GENERAL		Order Dtd. 2024-05-15	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-109)
503	52250/2024	20.06.2024	WP (C) - 12112/2024	R.K BARIK	GENERAL		Order Dtd. 2024-05-15	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-109)
504	52252/2024	20.06.2024	WP (C) - 10398/2024	K.K SAHOO	GENERAL		Order Dtd. 2024-06-18	WRIT BRANCH-8	(Seat No-39)
505	52253/2024	20.06.2024	WPC (OA) - 1658/2016	SOM S RATH	GENERAL		Order Dtd. 2023-12-19	OA Branch	(Seat No-1)
506	52255/2024	20.06.2024	CMAPL-74/2018	PRADIPTA KU MOHANTY	GENERAL		Order Dtd. 2018-12-04		(Seat No-1)
507	52259/2024	20.06.2024	WPC (OA) -	SARAT KU. PRADHAN	GENERAL		Order Dtd. 2023-05-12	OA Branch	(Seat

			3656/2017					h	No-1)
508	52261/2024	20.06.2024	SA-44/1988	GANESH CH JENA	GENERAL		Order Dtd. 2024-02-22	SECOND APPEAL	(Seat No-3)
509	52266/2024	20.06.2024	ABLAPL - 8178/2022	S BARDHAN	GENERAL		Order Dtd. 2022-07-26	BAIL-1	(Seat No-1)
510	52269/2024	20.06.2024	CMP-332/2024	K.K NATH	GENERAL		Order Dtd. 2024-06-18	WRIT BRANCH-1	(Seat No-30)
511	52273/2024	20.06.2024	WP (C) - 13042/2008	DILIP SAMAL	GENERAL		Order Dtd. 2009-10-06	Petition,	(Seat No-30)
512	52276/2024	20.06.2024	WP (C) - 35678/2023	K.C SAMAL	GENERAL		Order Dtd. 2023-11-09	WRIT BRANCH-2	(Seat No-7)
513	52281/2024	20.06.2024	WP (C) - 31691/2022	B.N MUDULI	GENERAL		Petition With Annexures	WRIT BRANCH-3	(Seat No-13)
514	52283/2024	20.06.2024	WP (C) - 1301/2018	A TRIPATHY	GENERAL		Order Dtd. 2018-07-13	WRIT BRANCH-1	(Seat No-31)
515	52296/2024	20.06.2024	WP (C) - 4847/2020	C.R NAYAK	GENERAL		Order Dtd. 2024-01-29	WRIT BRANCH-5	(Seat No-32)
516	52299/2024	20.06.2024	WP (C) - 4846/2020	C.R NAYAK	GENERAL		Order Dtd. 2024-01-29	WRIT BRANCH-5	(Seat No-32)
517	52304/2024	20.06.2024	WP (C) - 11777/2024	P.K DASH	GENERAL		Order Dtd. 2024-05-13	WRIT BRANCH (DIVISION BENCH -1)	(Seat No-105)
518	52308/2024	20.06.2024	WP (C) - 549/2011	DASARATH JENA	GENERAL		Annexure	WRIT BRANCH (DIVISION BENCH -3)	(Seat No-118)

51	52312/2024	20.06.2024	WP (C) - 11243/2024	P.K DASH	GENERAL		Order Dtd. 2024-05-09	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-123)
52	52316/2024	20.06.2024	WP (C) - 8619/2024	N.K SATHAPATHY	GENERAL		Order Dtd. 2024-07-16	WRIT BRANCH-6	(Seat No-24)
52	52319/2024	20.06.2024	CRLA-340/2011	M.K PANU	GENERAL		Order Dtd. 2023-12-04	CRIMINAL APPEAL	(Seat No-2)
52	52320/2024	20.06.2024	CRLMC-406/2024	SAHADEV BISWAL	GENERAL		Order Dtd. 2024-02-19	CRIMINAL MISC	(Seat No-7)
52	52321/2024	20.06.2024	CRLMC-1629/2006	M.K MOHANTY	GENERAL		Entire Order	CRIMINAL MISC	(Seat No-2)
52	52322/2024	20.06.2024	OJC-7818/2000	R.K BARIK	GENERAL		Order Dtd. 2008-07-07		(Seat No-2)
52	52324/2024	20.06.2024	OJC-8789/2001	PITABAS NAYAK	GENERAL		Order Dtd. 2009-08-21		(Seat No-2)
52	52326/2024	20.06.2024	OJC-3685/2000	B.N MUDULI	GENERAL		Order Dtd. 2019-11-16	WRIT BRANCH-2	(Seat No-8)
52	52329/2024	20.06.2024	ABLAPL - 17126/2018	TAPAN SWAIN	GENERAL		Order Dtd. 2019-02-14		(Seat No-8)
52	52410/2024	20.06.2024	WP (C) - 1385/2024	ANIL KUMAR JENA	GENERAL		Order Dtd. 2024-03-12	WRIT BRANCH-4	(Seat No-19)
52	52411/2024	20.06.2024	WP (C) - 978/2024	CHINTAMANI BHUIAN	GENERAL		Order Dtd. 2024-03-12	WRIT BRANCH-8	(Seat No-29)
53	52412/2024	20.06.2024	WP (C) - 1560/2024	BHAKTAHARI MOHANTY	GENERAL		Order Dtd. 2024-03-12	WRIT BRANCH-6	(Seat No-26)

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